

**Central Administrative Tribunal
Principal Bench**

OA No.812/2019

New Delhi, this the 12th day of March, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Kavita,
D/o Shri Satbir Singh,
Aged about 30 years,
Group 'B',
R/o H.No. A-23, Village & P.O. Rani Khera,
Opp. Booster Pump, Shani Bazar Road,
Delhi.

...Applicant

(By Advocate : Shri K.P.Gupta)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
Delhi Secretariat, I.P. Estate,
New Delhi.
2. Delhi Subordinate Services Selection Board
(DSSSB),
FC-18, Institutional Area,
Karkardooma,
Delhi-110092
Through its Secretary
2. The Director of Education,
Govt. of NCT of Delhi,
Old Secretariat,
Delhi.

...Respondents

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

The respondents issued advertisement No.01/03,
inviting applications for various posts of teachers, under

their Administration. The applicant submitted her application for the post of TGT (Natural Science) with Post Code 11/13. Twenty posts were earmarked for OBC/Female category. The applicant contends that she has been shortlisted but the respondents have filled up only 15 posts of that category so far, and if the remaining five are filled, she would stand to a chance of being selected/appointed. A representation dated 19.06.2018 was made in this behalf. It is stated that no orders have been passed thereon till date.

2. Heard Shri K.P. Gupta, learned counsel for applicant.

3. The record placed before us discloses that as many as twenty posts of TGT (Natural Science) were earmarked for OBC/Female category. In case all the vacancies are not filled up, the respondents are under obligation to consider the case of the applicant, since she has been shortlisted. If she was already considered, she needs to be informed of the result. The representation submitted by the applicant cannot be kept pending.

4. We therefore, dispose of the OA, directing the respondents to pass orders on the representation dated 19.06.2018, submitted by the applicant and to indicate : (a) as to how many vacancies of OBC/Female in the post of TGT (Natural Science) were filled up and; (b) if all the posts are not filled up, the reasons therefor. It is needless to mention that if the posts are yet to be filled up, the case of the applicant and other similarly situated candidates shall be considered within four weeks from the date of receipt of a certified copy of this order.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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